

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 233 of 2014 & 266 of 2014

Dated : 5th October, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Appeal Nos. 233 of 2014

**Sasan Power Limited.
Versus**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Radhika Gautam
Ms. S. Mukherjee

Counsel for the Respondent(s) : Mr. Saurabh Misra for R-1
Mr. Anand K. Ganesan,
Ms. Swapna Seshadri &
Mr. Ishann Mukherjee for R9
Mr. Rajiv Srivastava for R-5 to R-8
Mr. Matrugupta Mishra for R-3
Mr. G. Umapathy for R-4
Ms. R. Mekhala &
Ms. Nitaya S.
Mr. M.G. Ramachandran
Mr. Anushree Bardhan &
Mr. Shubham Arya for HPPC
Mr. Sitesh Mukherjee
Mr. Gautam Chawla for R2
Mr. Gaurav Singh &
Mr. Alok Shankar

Appeal No. 266 of 2014

**Lahmeyer International Pvt. Ltd.
Versus**

...Appellant(s)

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Rajiv Srivastava for R5 -82
Mr. M.G. Ramachandran
Mr. Shubham Arya &
Ms. Anushree Bardhan for HPPC
Mr. Saurabh Mikshra for R1
Mr. Anand K. Ganesan for PSPCL
Ms. Swapna Seshadri &
Mr. Ishan Mukherjee
Mr. Sitesh Mukherjee &
Mr. Gautam Chawla for R2

ORDER

Mr. J.J. Bhatt, learned Sr. Advocate appearing for the appellant has argued a lot on the contents of the petition as well as on the impugned order. His arguments could not be concluded.

Post this batch of Appeals for further hearing on **14th October, 2015.**

(I. J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member